

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

STARRED QUESTION NO:115
ANSWERED ON:13.08.2013
SCHOOLS FOR CHILDREN WITH DISABILITIES
Ajmal Shri Badruddin

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether any data is available with the Government regarding the number of persons with disabilities in the North-East States;
- (b) if so, the details thereof, State-wise including Assam;
- (c) whether there are adequate number of special school for such children in these States;
- (d) if so, the details thereof, State-wise; and
- (e) the funds allocated to these schools during each of the last three years and the current year, State and school-wise?

Answer

MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (KUMARI SELJA)

(a) to (e) A Statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (e) of the Lok Sabha Starred Question No. 115. for reply on 13.08.2013.

(a) and (b) : As per census of 2001, details of the number of persons with disabilities, State-wise, in the North-East States including Assam are given as under:

Sl.No.	State	Number of persons with disabilities
1.	Arunachal Pradesh	33315
2.	Assam	530300
3.	Manipur	28376
4.	Meghalaya	28803
5.	Mizoram	16011
6.	Nagaland	26499
7	Sikkim	20367
8.	Tripura	58940
	Total	742611

(c) to (e): The primary responsibility for programmes for rehabilitation and care of persons with disabilities lies with the State Governments as per entry No. 9 in the "State List." However, the Central Government supplements the efforts of the States in the rehabilitation of persons with disabilities. The Central Government does not set up special schools for such children. However, under the Central Sector Deendayal Disabled Rehabilitation Scheme (DDRS), financial assistance is provided to Non-Government Organization for providing various services to persons with disabilities including Special schools/residential schools for such children/ persons. Statement indicating State-wise details of projects assisted under DDRS for the rehabilitation of persons with disabilities through special school/residential schools during the last three years and the current year is at Annexure.